



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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गवर्नर  
GOVERNOR

LETTER OF TRANSMITTAL

DEPR.BRD. 3030/13.01.01/2011-12

November 14, 2011  
Kartika 23, 1933 (Saka)

The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi - 110 001

Dear Mr. Secretary,

In pursuance of the provisions of Section 36(2) of the Banking Regulation Act, 1949, I have pleasure in transmitting herewith two copies of the Report on Trend and Progress of Banking in India for the year ended June 30, 2011.

Yours faithfully,

(D. Subbarao)